

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION NO.775
ANSWERED ON- 29/07/2024

STRATEGIC PETROLEUM RESERVES

775. DR. DHARMASTHALA VEERENDRA HEGGADE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of Strategic Petroleum Reserves;
- (b) whether Government has established Strategic Petroleum Reserves (SPR) facilities in the country, if so, the details thereof;
- (c) whether Oil Marketing Companies have storage facilities for crude oil and petroleum products for 64.5 days only;
- (d) current total national capacity for storage of crude oil and petroleum products;
- (e) whether membership criteria of International Energy Agency entails that Member Countries maintain crude oil and/or product reserves equivalent to 90 days of the previous year's net imports, if so, whether India follow this model, if not, the reasons therefor; and
- (f) the status of Phase II of India's Strategic Petroleum Reserves Project?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI SURESH GOPI)

- (a) As per International Energy Agency (IEA), Strategic Petroleum Reserves (SPRs) are oil stock levels to which Governments have access to, for responding to severe supply disruptions affecting global oil markets.
- (b) Government of India (GoI), through a Special Purpose Vehicle called Indian Strategic Petroleum Reserve Limited (ISPRL), has established SPR facilities with total capacity of 5.33 Million Metric Tonnes (MMT) of crude oil at 3 locations namely (i) Vishakhapatnam (1.33 MMT), (ii) Mangaluru (1.5 MMT) and (iii) Padur (2.5 MMT) capacity. It will provide for about 9.5 days of crude oil requirement.

(c) & (d) The current total national capacity for storage of crude oil and petroleum products is 74 days which includes capacity of storage facilities of the Oil Marketing Companies (OMCs) of 64.5 days.

(e) Membership criteria of International Energy Agency entails that Member Countries maintain Crude oil and/or product reserves equivalent to 90 days of the previous year's net imports, to which Government has immediate access.

As India is an associate member of IEA, it is not bound to maintain the same.

(f) In July 2021, Government of India approved the establishment of two additional commercial-cum-strategic petroleum reserve facilities with total storage capacity of 6.5 MMT at Chandikhol (4 MMT) in Odisha and Padur (2.5 MMT) in Karnataka, on a Public Private Partnership mode. Land is yet to be allocated for both the locations by the respective State Governments.
